

राष्ट्रीय ताप विद्युत निगम और राज्य बिजली बोर्डों द्वारा टैरिफ-निर्धारण

4357. श्री सुन्दर सिंह भंडारी : क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राज्य बिजली बोर्डों को टैरिफ-निर्धारण के मामले में राष्ट्रीय ताप विद्युत निगम के साथ चर्चा करने से वंचित कर दिया गया है ; और

(ख) क्या राष्ट्रीय ताप विद्युत निगम (एनटीपीसी) राष्ट्रीय जल विद्युत निगम (एन० एच०पी०सी०) की विद्युत परियोजनाओं को टैरिफ-निर्धारण को भी राष्ट्रीय तथा क्षेत्रीय परिषदों के कार्य-क्षेत्र के अधीन रखा जायेगा ?

विद्युत मंत्रालय के राज्य मंत्री श्री कल्पनाथ राय) : (क) केन्द्रीय विद्युत प्राधिकरण द्वारा एन०टी०पी०सी० के विद्युत उत्पादन केन्द्रों से विद्युत की सप्लाई हेतु टैरिफ के सम्बन्ध में अंतिम निर्णय लिए जाने/इसे निर्धारित किए जाने से पहले एनटीपीसी और लाभभोगी राज्य बिजली बोर्डों के साथ विचार-विमर्श किया जाता

(ख) केन्द्रीय विद्युत उत्पादन केन्द्रों से विद्युत की सप्लाई हेतु टैरिफ सम्बन्धी मामला भी विद्युत टैरिफ बोर्डों के अधिकार क्षेत्र में आ जायेगा ।

Setting up of gas based power project by NTPC in Faridabad

4358. SHRI S. S. SURJEWALA: Will the Minister of POWER be pleased to state:

(a) whether there is any proposal before the N.T.P.C. for setting up of a 840 M.W. gas based power project at Faridabad;

(b) if so, whether the gas has been allocated by the Ministry of Petroleum and Natural Gas for the proposed plant;

(c) what stages have been completed for the sanction of the project, so far;

(d) when will its construction start and from where the finances are proposed to be arranged; and

(e) how much share of power Haryana State will get from the proposed Faridabad gas based power project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):

(a) to (d) A proposal has been received from the National Thermal Power Corporation (NTPC) for setting up a gas based combined cycle power project (800 MW) in Faridabad district of Haryana. The requirement of gas for a 800 MW base load project is 3 Million Cubic Meter Per Day (MCMD). The gas linkage available for this project is for 2 MCMD only. With the limited availability of gas of 2 MCMD, NTPC now proposes to set up only a 400 MW project at Faridabad. This would require revised techno-economic clearance by the Central Electricity Authority.

(e) The share of power to Haryana from Faridabad gas power project will be decided on the basis of the formula for allocation of power from Central Sector Projects.

Setting up of Thermal Power Project at Yamuna Nagar

4359. SHRI S. S. SURJEWALA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that the NTPC propose to construct a 840 MW thermal power plant at Yamuna Nagar;

(b) if so, in which year the NTPC undertook to construct the project and what progress has been made thereafter;

(c) whether it is also a fact that all clearance including that of CEA, Planning Commission, Ministries of

Power, Coal and Railway Linkages have also been provided;

(d) what was the original estimated cost of the project and how much escalation has taken place;

(e) how the power will be shared between Haryana and NTPC after completion of the project; and

(f) how the finances have been arranged and by when the execution of the project is likely to be started?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):

(a) to (f) A proposal has been received from National Thermal Power Corporation (NTPC) for setting up a 840 MW thermal plant at Yamuna Nagar in Haryana. Construction of the project has not commenced as the funding for this project has not been tied up, and investment approval is yet to be accorded. The estimated cost of the project is Rs. 2198.00 crores at 2nd quarter 1992 price level. The question of escalation arises only after investment approval by the Government. The State Government has proposed that Haryana be given an additional share in power proportionate to their contribution to the project cost.

Losses incurred by SEBs

4360. **SHRI DAVID LEDGER:** Will the Minister of POWER be pleased to state:

(a) what are the names of State Electricity Boards yielding surplus production;

(b) what are the names of SEBs incurring losses; and

(c) what are the extent of their accumulated losses, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI):

(a) to (c) A Statement showing

SEB-wise cumulative surplus/losses as on 31-3-1991, after taking into account the subsidy provided in their accounts, is enclosed as Annexure. [See Appendix CLXIV, Annexure No. 69].

Frequent Power Break Down in the Country

4361. **SHRI DAVID LEDGER:** Will the Minister of POWER be pleased to state:

(a) whether it is a fact that there is frequent breakdown in power supply in the country;

(b) if so, what are the reasons therefor; and

(c) what steps Government propose to take to improve the power situation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) and (b) During the current year, there have been no major grid break downs so far in the Northern and Southern Regions, while there were only one each in Western Region on 15th June, 1992, Eastern Region on 29th April, 1992 and North Eastern Region on 16th April, 1992. The power break downs were mainly due to lack of any spinning reserve, lack of redundancy in transmission systems, inadequate load management, theft of transmission tower members by miscreants leading to their collapses etc.

(c) Various measures being taken to improve the availability of power in the country are expediting commissioning of new generating capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction of Transmission & Distribution losses, implementation of demand management and energy conservation measures and arranging transfer of energy from surplus to deficit areas, etc.